

DIVISION BENCH
COURT - I

O-219

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/227(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD APRIL 2024

IN THE MATTER OF	THE REGISTRAR OF COMPANIES BIHAR CUM OFFICIAL LIQUIDATOR HIGH COURT PATNA VS CROWN PLANT & MACHINERIES TRADERSPRIVATE LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Appearance VC and Physical (Hybrid) Mode

ORDER

1. None appears for the petitioner.
2. Therefore, matter is adjourned to **17.05.2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)